BEFORE THE ADJUDICATING OFFICER SECURITIES AND EXCHANGE BOARD OF INDIA

CORRIGENDUM TO [ADJUDICATION ORDERS NOS.

- (1) Order/MC/VS/2020-21/10269
- (2) Order/MC/VS/2020-21/10268]
- 1. Whereas, the following Adjudication Order Nos. in the matter of Dealing in Illiquid Stock Options on the BSE were passed on January 29, 2021:
 - a. Order/MC/VS/2020-21/10269 in respect of Kundan Rice Mills Ltd.
 - b. Order/MC/VS/2020-21/10268 in respect of Kalika Steel Jalna Private Limited
- 2. In the said Orders, typographical errors have occurred and are being rectified in the following manner:
 - a. On page 2, in para. 2 of the Order No. Order/MC/VS/2020-21/10269 in respect of Kundan Rice Mills Ltd., the words "Section 23H of the SCRA" shall be read as "Section 15HA of the SEBI Act"
 - b. On page 3 of Order No. Order/MC/VS/2020-21/10269 in respect of Kundan Rice Mills Ltd., reference to date "January 29, 2020" shall be read as "January 29, 2021"
 - c. On page 2, in para. 2 of Order/MC/VS/2020-21/10268 in respect of Kalika Steel Jalna Private Limited, the words "Section 23H of the SCRA" shall be read as "Section 15HA of the SEBI Act"
 - d. On page 3 of Order/MC/VS/2020-21/10268 in respect of Kalika Steel Jalna Private Limited, reference to date "January 29, 2020" shall be read as "January 29, 2021"

Corrigendum in respect of Adjudication Order Nos. Order/MC/VS/2020-21/10269 and Order/MC/VS/2020-21/10268 in respect of (1) Kundan Rice Mills Ltd. and (2) Kalika Steel Jalna Private Limited in the matter of Dealing in Illiquid Options on the BSE

- 3. The other contents of the Adjudication Order Nos. Order/MC/VS/2020-21/10269 and Order/MC/VS/2020-21/10268 shall remain unchanged.
- 4. A copy of this corrigendum shall be sent to the Noticees in the aforesaid Orders and also to SEBI.

Date: February 11, 2021 Maninder Cheema

Place: Mumbai Adjudicating Officer

Corrigendum in respect of Adjudication Order Nos. Order/MC/VS/2020-21/10269 and Order/MC/VS/2020-21/10268 in respect of (1) Kundan Rice Mills Ltd. and (2) Kalika Steel Jalna Private Limited in the matter of Dealing in Illiquid Options on the BSE